NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU DAILY CAUSE LIST DATED 23.02.2021 (TUESDAY)

CHENNAI BENCH

12:00 Noon

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT)	Sree Bhadra Parks and Resorts Ltd	Anil D Nair	
	(CH) (Ins) No.	Vs	Sreejith R. Nair	
	06/2021	Sri Ramani Resorts and Hotels P Ltd	Telma Raju	
			Sangeeth Josep Jacob	
			Christina Anna Paul	
2.	Comp App. (AT)	S. Iruthaya Nathan	P. James Victor	
	(CH) No.	Vs	Rajkumar	
	07/2021	G. V. Ramkumar		

For Admission (After Notice)

3.	Comp App. (AT)	Lakshmi Narayan Sharma	Suraj Prakash	T. Ravichandran –
	(Ins) (CH) No.	Vs	Mrinal Lotoria	R1
	1/2021	Punjab National Bank & others	Priyanak Solanki	T. S. N. Raja IRP
			Deepika Murali	-R2
			Anusha Peri	
4.	Comp App. (AT)	Regional Provident Commissioner,	Manish Dhir	Notice issued to
	(Ins) No.	Warangal		Respondents on
	50/2021/TR	Vs		29.01.2021
		Vandana Garg & others		
		-		

Copy to: -

By the order of Hon'ble Acting Chairperson -sd/-

1. Notice Board

Deputy Registrar (Chennai Bench)

2. Website: www.nclat.nic.in